

Sl. No.	State/UT	No. of distt. covered	Total Wasteland area in districts covered
4.	Gujarat	10	16,22,500
5.	Haryana	5	1,12,053
6.	Himachal Pradesh	3	5,05,056
7.	Jammu and Kashmir	1	6,93,560
8.	Karnataka	8	11,83,317
9.	Kerala	6	92,300
10.	Maharashtra	10	25,60,724
11.	Madhya Pradesh	18	28,22,982
12.	Manipur	2	2,65,706
13.	Nagaland	3	3,69,454
14.	Orissa	7	12,03,452
15.	Punjab	3	30,947
16.	Rajasthan	12	45,56,194
17.	Tamil Nadu	8	11,92,517
18.	Uttar Pradesh	22	11,23,672
19.	West Bengal	3	2,11,216
TOTAL		146	2,39,09,388

IAIY Funds to Andhra Pradesh

1484. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the amount allotted and the expenditure incurred in Andhra Pradesh under Indira Awaas Yojana during the last three years;

(b) whether Government are aware that the amount allotted for a house is quite insufficient in view of the hike in the prices of building material; and

(c) if so, the steps taken for increased allotment per house?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA): (a) The amount allotted under Indira Awaas Yojana during the last 3 years for Andhra Pradesh is Rs. 327.64 crores (Centre+State). As per information made available by the government of Andhra Pradesh.

an amount of around Rs. 353.65 crores have been utilised under this scheme during the last three years.

(b) and (c) As per existing Indira Awaas Yojana Guidelines, the ceiling of construction assistance under Indira Awaas Yojana is Rs. 20,000/- for plain areas and Rs. 22000/- for hilly/difficult areas which is considered adequate for the time being. At present there is no proposal under consideration of the Government for raising the ceiling of construction assistance under Indira Awaas Yojana.

CAPART assistance for NGOs

1485. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of Non-Governmental Organisations (NGOs) and the financial assistance received by them from CAPART during the last three years, State-wise;

(b) the names of NGOs of Andhra Pradesh which received financial assistance during the last three years from CAPART and the schemes taken up by them; and

(c) whether the functions and utilization of funds are monitored properly; if so, by whom?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) to (c) Information is being collected, compiled and will be laid on the Table of the House.

Funds to States for development of rural segments

1486. SHRI RAMDAS AGARWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether more Central funds are being allocated to various States to take up developmental projects for rural segments in the country at present;

(b) if so, the amount of funds allocated during the current financial year, as compared to previous two years, State-wise, particularly in Rajasthan and Orissa; and

(c) the amount of funds, out of the above, utilized by each State, year-wise, till date?